

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2000
ANSWERED ON:16.03.2005
NUMBER OF JOINT SECRETARY LEVEL OFFICERS
Nayak Shri Ananta

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of officers from IAS, IRS, IPS, IRS(C&CE), IFS, IFS(forest) presently at the level of Joint Secretary at the Centre, service-wise;
- (b) whether officers of a particular batch from Central Services need to wait for two extra years for promotion as Joint Secretary at the Centre in comparison to officers from the IAS; and
- (c) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): The number of the Joint Secretary level officers at the Centre as on 28.2.2005 belonging to the concerned services is shown below:

Service	No. of JS and equivalent officers
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IAS	311
IPS	60
IFS (Forest)	Nil
IFS	7
IRS (C&CE)	1
IRS (IT)	11

(b) & (c): The posts at the level of Joint Secretary are filled under the Central Staffing Scheme, by borrowing officers from the All India Services and other participating Group `A` services. All officers who are so borrowed serve the Government of India for a stipulated tenure on deputation and, thereafter, return to their parent cadres. Their growth, development and career prospects are mainly in their own service. Promotion of the officers takes place in their own cadres. These posts are not earmarked for any particular service.